

No.F.36(10)/2014-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Aggairs  
Judicial Section  
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Shastri Bhavan, New Delhi  
15<sup>th</sup> January, 2015

**ORDER**

The President is pleased to engage Shri Rajiv Chopra, Advocate as Standing Counsel for District & Subordinate Courts at Jammu with immediate effect for a period of three years or until further orders, whichever is earlier.

2. The engagement of Counsel will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.9.1999.
3. Hindi version of this order will follow.

*Zoya Hadke.*  
( ZOYA HADKE )

Joint Secretary & Legal Adviser to the Government of India

Copy to: -

1. Shri Rajiv Chopra, Advocate, "PREM VILLA", Canal Road, Jammu-180001 (M)-0191-2578910, 09419137253..
2. Ms. Sindhu Sharma, Assistant Solicitor General, J&K, Srinagar, 23-C, 2<sup>nd</sup> Extension Gandhi Nagar, Jammu (J&K).
3. The Registrar, J&K High Court, Jammu Bench.
4. The Registrar, J&K High Court, Srinagar.
5. The Accountant General, J&K, Srinagar.
6. PS to MLJ/ PS to Law Secretary/ PS to Legislative Secretary.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. Hindi Unit for translation of this Order.
9. Guard File/Judicial Section with 10 s/copies.

*B.S. Sharma*  
( B.S. Sharma )  
Supdt.(L)(Judicial)